

Yatri Niwas in Karnataka

6555. SHRIMATI D.K. THARA DEVI SIDDHARTHA : Will the Minister of TOURISM be pleased to state :

(a) whether there is any proposal to start Ashok Yatri Niwas type of hotels in Karnataka; and

(b) if so, by when and the names of the places selected for the purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI GIRIDHAR GOMANGO) : (a) and (b). There is no proposal to set up Ashok Yatri Niwas-type hotels in Karnataka. However the Government of Karnataka has sent proposals for setting up of two Yatri Niwas at Mysore and Bangalore. They have also proposed construction of a Lodge at Kalini River. These proposals will be considered during 1988-89, subject to feasibility report, availability of funds and inter-se-priorities.

Assistance for Allottees of Waste Land

6556. SHRI PRAKASH V. PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government provide any assistance to States for the allottees of waste land to make a productive use of the land;

(b) if so, the nature of help provided to Maharashtra during the last three years; and

(c) the total land allotted and productivity achieved ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY) : (a) As land is a State Subject, the State Governments allot various categories of Government lands including waste land, surplus ceiling land, Bhoodan land etc. to eligible categories of person for purposes such as cultivation, afforestation, house sites and other public and development activities,

A Centrally sponsored scheme to assist the assignees of ceiling surplus land to enable them to make productive use of their assigned land has been under operation since 1975. So far, a sum of Rs. 33.49 crores of Central share has been released to the States under the scheme.

Land development works on the holdings of members of SCs/STs and allottees of surplus ceiling land, Bhoodan land, provided they are below poverty line, can also be taken up under NREP/RLEGP. Under IRDP also, allottees of waste land, surplus ceiling land etc. who are below poverty line, can obtain assistance among other things, for making productive use of their land. However, there is no earmarking of funds under these Central Schemes for this activity.

It is possible that some States may also be having programmes in their respective State plans under which allottees of waste land are also eligible for receiving some benefits.

(b) and (c). Under the scheme of distribution of surplus ceiling land, around 7.09 lakh acres have been declared surplus in Maharashtra State of which 5.08 lakh acres have been distributed among 1.26 lakh beneficiaries so far.

During the past 3 years around Rs. 184.19 lakhs as Central share has been released to the State of Maharashtra under Centrally sponsored scheme of providing financial assistance to assignees of ceiling surplus land whereas the total of Central share released to Maharashtra State since the inception of this scheme has been of the order of Rs. 614.32 lakhs.

Price hike of M.R. Naptha

6557. SHRI Y.S. MAHAJAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether as a result of recent price hike of M.R. Naptha, the production cost of fertilizer units is likely to go up; and

(b) if so, the steps Government propose to take to ensure that the fertilizer prices do not go up and the working of fertilizer units is not adversely affected ?